

DIVISION BENCH  
COURT - II

**O-204**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/10(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> DECEMBER, 2022, 02:00 P.M**

IN THE MATTER OF	METROPOLITAN EQUIPMENTS AND CONSULTANTS PVT LTD VS USHA MARTIN LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

**Counsel/Authorised Representative appeared physically/through video conference:**

For OC : Mr. Urmila Chakraborty, Adv.  
Ms. Meenakshi Manot, Adv.  
Mr. Arkodeb Sinha, Adv.

For Usha Martin Ltd. : Mr. Mainak Bose, Adv.  
Mr. Rahul Auddy, Adv.

**ORDER**

1. Ld. Counsel for the Operational Creditor present. Ld. Counsel for the Corporate Debtor present.
2. Ld. Counsel appearing for the Corporate Debtor submits that the Corporate Debtor is agreeable and ready to pay the principal amount with 4% interest. However, Ld. Counsel for the Operational Creditor seeks time to seek instructions on the rate of interest from the Operational Creditor.
3. At request, post this matter on **22/12/2022**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**